1	2	3
8.	Number of metal bins sold to farmers	7734
9.	Number of non-metallic storage structures constructed	765
10.	Number of existing/indigenous storage structures improved upon	1743
(C) PUBLICITY		
11.	Radio talks delivered	27
12.	TV programmes telecast	9
13.	Leaflets and handbills distributed	42658
14.	Village/Block level exhibitions held	64
15.	Film and Slide shows arranged	73
16.	Postal and personal enquiries attended	7081

Objectionable Scenes of 'Hum Log' Telecast by Delhi Doordarshan

- 6337. SHRI K. KUNJAMBU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether certain objectionable scenes were shown recently in the fairly serial called 'Hum Log' being shown by the Delhi Doordarshan casting asperious on the moral character of women of Kerala:
- (b) if so, the action taken in this regard;
- (c) whether there is any screening committee to check these episodes befor being shown on TV;
- (d) whether such a screening was done in this case; and
- (e) the steps are being to avoid such scenes being shown on TV in future?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) and (b): In the 83rd episode of the TV serial 'Hum Log' telecast by Doordarshan Kendra, Delhi on 30th March, 1985, a reference to 'Madhvi', a girl from Kerala, was made. This erference was not at all intended to malign Madhvi as an individual, much less in her capacity as a girl from Kerala. However, as this reference was considerred unwarranted by a section of viewers, Doordarshan expressed regrets on 9th April, 1985 befor the telecast of 86th episode of 'Hum Log'.

(c) to (e): M/s. Time and Space Video Communication produce the TV serial 'Hum Log' and get it sponsored over Doordarshan, on normal terms and conditions of sponsorship. Doordarshan, however, exercise checks on each episode of the serial. This check has been intensified.

Soil Conservation Scheme for U.P. and M.P.

6338. SHRI GANGA RAM: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state;

- (a) whether there is any soil conservation scheme for planned development of the dacoit-infested and backward ravine areas on both sides of river Chambal in the districts of Agra in U.P. and Morena in Madhya Pradesh, under consideration of Central Government;
 - (b) if so, broad outlines thereof;
- (c) the financial implications of the aforesaid scheme and details of phased programe for its execution and implementation; and
- (d) the time schedule for the execution of the above scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL **DEVELOPMENT** (SHRI CHANDU-LAL CHANDRAKAR): (a) to (d): A scheme for the development of ravine areas in the dacoit prone district of Uttar Pradesh, Madhya Pradesh and Rajasthan along Yamuna and Chambal rivers is under consideration. scheme includes development and reclamation of ravine lands through checking further spread of ravines, treatment of table Irnds, reclamation of shallow ravines and afforestation of medium and deep ravines. Physical targets, financial allocations and phased programe for its execution and implementation are yet to be finalised. The scheme is proposed to be initiated during Seventh Plan.

Machine to Grow Grass in Trays

- 6339. SHRI HUSSAN DALWAI: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:
- (a) whether Government are aware that a new machine to grow grass on trays has been brought in the market by an American company;
- (b) whether the said machine produces 1 ton of grass per day;

- (c) whether it is proposed to use such machine in drought prone areas where green fodder is rare; and
- (d) whether Government have any proposal to take experiment of such grass growing machine with a view to use the same in drought affected areas?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) to (d): The information is being collected and will be placed on the Table of the House.

Sale of Asiad Flats to N.R.I.

- 6340. SHRI P. A. ANTONY: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) what is the response of nonresident Indians to the offer to them of flats in Asiad Village; and
- (b) if the response is not encouraging, what are the plants for disposal of these flats?

THE MINISTER OF WORKS AND (SHRI HOUSING **ABDUL** GHAFOOR): (a) The response is rather poor. 599 fllats were to be sold to non-resident Indians against foreign exchange as per Government decision dated 6.6.83. Applications invited but despite extension of date only 95 applications were received from non-resident Indians. applications have since withdrawn. Against the remain-21 applicants who have been allotted flats, possession of 8 flats has been given after receiving full payment in foreign exchange.

(b) The remaining flats are expected to be disposed of shortly.

Purchase of Edible Oil Through STC

6341. SHRI SANAT KUMAR MANDAL; Will the Minister of